

was closely associated with various organisations. He was a Member of the Board of Governors of the Indian Institute of Technology, New Delhi; Development Council for Sugar Industry and Technical Education Board, Government of Haryana. He represented the country at the United Nations Sugar Conference held at New York in 1956 and at Geneva in 1958 and 1961. Shri Puri also led trade delegations to Iran and Pakistan in 1961.

Shri Dev Datt Puri started his Legislative career as a Member of the Punjab Vidhan Sabha in 1952. He was reelected to the Vidhan Sabha in 1957. Thereafter, he became a Member of the Third Lok Sabha from 1962 to 1967. He represented the State of Haryana in this House from April, 1970 to April, 1976.

In the passing away of Shri Dev Datt Puri, the country has lost a noted industrialist and a veteran Parliamentarian.

Prof. Rasheeduddin Khan, a former Member of the Rajya Sabha passed away on the 25th April, 1996 at the age of 72. Born at Hyderabad in September, 1924, Prof. Rasheeduddin Khan was educated at Nizam College, Hyderabad and Indian School of International Studies, New Delhi. Prof. Khan was associated with various social and educational institutions like the Indian Council of Social Science Research, New Delhi, the University Grants Commission, the National Committee on Science and Technology, the Indian Council for Cultural Relations, New Delhi Taraqqi-e-Urdu Board, etc. He was the Founder-Chairman of the Centre for Political Studies, School of Social Sciences, Jawaharlal Nehru University, New Delhi. He established the Centre for Federal studies in Hamdard University. He was also a member of the Indian delegations to United Nations 24th General Assembly Ses-

sion in 1969 and the United Nations Security Council Special Session in 1971. An outstanding intellectual and an exponent of our secularism and social harmony, Prof. Khan helped in shaping the thinking and outlook of a whole generation of Indian youth through his scholarly writings and academic lectures. He made invaluable contributions in interpreting and understanding our political system, specially the unique features of our federal polity and society.

Prof. Khan was a nominated member of the Rajya Sabha from April, 1970 to April 1976 and again from April, 1976 to April, 1982.

In the passing away of Prof Rasheeduddin Khan, the country has lost an eminent social scientist, educationist and a distinguished parliamentarian.

We deeply mourn the passing away of Dr. Govind Das Richharia, Shri Dev Datt Puri and Prof. Rasheeduddin Khan.

I request Members to rise in their places and observe silence as a mark of respect to the memory of the departed.

(Hon. Members then stood in silence for one minute)

MR. CHAIRMAN: Secretary-General will convey to the members of the bereaved families our sense of profound sorrow and deep sympathy.

INTRODUCTION OF MINISTERS

THE PRIME MINISTER (SHRI ATAL BIHARI VAJPAYEE): Mr. Chairman, Sir, I wish to introduce to you and, through you, to the House my colleagues:

Shri Sikander Bakht—Minister of External Affairs and Urban Development;

Shri Suraj Bhan—Minister of Agriculture;

Shri Ram Jethmalani—Minister of Law and Justice;

Dr. Murli Manohar Joshi—Minister of Home Affairs;

Shri V. Dhananjaya Kumar—Minister of Civil Aviation;

Shri Pramod Mahajan—Minister of Defence and Parliamentary Affairs;

Shri Kariya Munda—Minister of Welfare;

Shri Suresh Prabhakar Prabhu—Minister of Industry;

Shri Sartaj Singh—Minister of Health and Family Welfare;

Shri Jaswant Singh—Minister of Finance;

Shrimati Sushma Swaraj—Minister of Information and Broadcasting.

ANNOUNCEMENT RE. RESIGNATION OF A MEMBER

MR. CHAIRMAN: I have to inform the Members that I had received a letter from Shrimati Leeladevi Renuka Prasad, a Member representing the State of Karnataka, resigning her seat in the Rajya Sabha and I accepted her resignation with effect from 22 April, 1996.

PAPERS LAID ON THE TABLE

Bills passed by the Houses of Parliament during the 166th Session

SECRETARY-GENERAL: Sir, I lay on the Table a Statement (in English and Hindi) showing the Bills passed by the Houses of Parliament during the Hundred and Seventy-sixth Session of the Rajya Sabha and assented to by the President.

[Placed in Library. See No. LT—17/96]

ORDINANCES PROMULGATED BY THE PRESIDENT AND ALSO CORRIGENDUM TO ORDINAN-

रक्षा और संतरीय कार्य मंत्री (श्री प्रमोद महाजन) महोदय निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

(1) संविधान के अनुच्छेद 122 के खंड -2 के उपखंड (क) के अधीन निम्नलिखित अध्यादेशों की एक-एक प्रति -अंग्रेजी तथा हिन्दी में :-

(i) राष्ट्रपति द्वारा 26 मार्च, 1996 को प्रख्यापित माध्यस्थ्य और सुलह दूसरा अध्यादेश, 1996 (1996 का संख्यांक 11) ।

[Placed in Library. See No. LT—3/96].

(ii) राष्ट्रपति द्वारा 26 मार्च, 1996 को प्रख्यापित कोयला खान भविष्य-निधि तथा प्रकीर्ण उपबन्ध (संशोधन) दूसरा अध्यादेश, 1996 (1996 का संख्यांक 12) ।

[Placed in Library. See No. LT—4/96]

(iii) राष्ट्रपति द्वारा 27 मार्च, 1996 को प्रख्यापित औद्योगिक विवाद (संशोधन) दूसरा अध्यादेश, 1996 (1996 का संख्यांक 13) ।

[Placed in Library. See No. LT—5/96]

(iv) राष्ट्रपति द्वारा 27 मार्च, 1996 को प्रख्यापित कर्मचारी भविष्य निधि और प्रकीर्ण उपबन्ध (संशोधन) दूसरा अध्यादेश, 1996 (1996 का संख्यांक 14) ।

[Placed in Library. See No. LT—6/96]

(v) राष्ट्रपति द्वारा 27 मार्च, 1996 को प्रख्यापित भवन और अन्य सन्निर्माण कर्मकार (नियोजन तथा सेवा शर्त विनियमन) दूसरा अध्यादेश, 1996 (1996 का संख्यांक 15) ।

[Placed in Library See No. LT—7/96]